## CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, Bangalore-38.

Review Petition No.61/93 in

Dated: MSJANTO

APPLICATION NO(s) 281 of 1992.

#PPLICANTS: Regional Director, RESPONDENTS: Sri.D.Hari, E.S.I.C., Bangalore & 2 Others.

1. Sri.M. Papanna, Advocate, No.99, Magadi Chord Hoad, Vijayanagar, Bangalore-40.

2.

SUBJECT:- Forwarding of copies of the Orders passed by the Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal in the above mentioned application(s) on 15-12-1993.

DEPUTY REGISTRAR
JUDICIAL BRANCHES.

gm\*

Date

Office Notes

Orders of Tribunal

## PKS (VC)/VR (MA)

15.12.1993.

Heard. No good grounds to entertain the Review Application. Hence, rejected.

MEMBER (A)

VICE CHAIRMAN

TRUE COPY

BANGALORE